GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:3449 ANSWERED ON:10.08.2015 Conservation of Monuments

Azad Shri Kirti (JHA);Birla Shri Om;Chandrappa Shri B.N.;Chautala Shri Dushyant;Fatepara Shri Devajibhai Govindbhai;Hemamalini Smt.;K. Shri Parasuraman;Kateel Shri Nalin Kumar;Kodikunnil Shri Suresh;Kumar Shri P.;Lekhi Smt. Meenakashi;Nete Shri Ashok Mahadeorao;Nishank Dr. Ramesh Pokhriyal;Patel Shri Dilip;Singh Shri Ravneet;Suresh Shri Doddaalahalli Kempeqowda;Vellaigounder Shri Elumalai

Will the Minister of CULTURE be pleased to state:

GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3449 TO BE ANSWERED ON 10.8.2015 SRAVANA 19, 1937 (SAKA)

CONSERVATION OF MONUMENTS

3449. SHRI DILIP PATEL:

SHRI DEVAJIBHAI G. FATEPARA:

SHRI DUSHYANT CHAUTALA:

SHRI KODIKUNNIL SURESH:

SHRI ASHOK MAHADEORAO NETE:

SHRID.K. SURESH:

SHRI NALIN KUMAR KATEEL:

SHRI OM BIRLA:

SHRIMATI HEMA MALINI:

SHRI KIRTI AZAD:

SHRI RAVNEET SINGH:

DR. RAMESH POKHRIYAL "NISHANK":

SHRIP. KUMAR:

SHRIK. PARASURAMAN:

SHRIELUMALAIV.:

SHRIB.N. CHANDRAPPA:

SHRIMATI MEENAKASHI LEKHI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the National Monuments Authority (NMA) has asked the Archaeological Survey of India (ASI) to re-examine the list of protected monuments including those of denotified/missing/untraceable monuments/forts/havelis/temples across the country, Statewise;
- (b) if so, the details of protected monuments, temples, forts and heritage sites lying in dilapidated conditions and on the verge of collapse due to lack of proper maintenance along with the action proposed to be taken for restoration/renovation of these monuments/States/UTs and monuments-wise including Karnataka, Bihar, Punjab, Gujarat and hilly areas of the country;
- (c) whether the Government has proposed any scheme and fixed any target with regard to the renovation, restoration and development of monuments/historical places, buildings, forts and other sites in the country;
- (d) if so, the details of protected monuments and other historical monuments in each of the States of the country along with the funds allocated/expenditure incurred on preservation/maintenance of these monuments during each of the last three years and the current year, State/UT and monument/fort-wise; and
- (e) whether the Government has received proposals from various State Governments to include or proposes to include certain monuments/heritage sites in the list of monuments of national importance/protected monuments and if so, the details thereof, monument and State/UT-wise?

Answer

ANSWER

(a) No, Madam. The National Monuments Authority is not mandated for this purpose as per the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010. However, NMA has requested ASI to send an updated and corrected list of missing/untraceable monuments under Delhi Circle of ASI.

(b) Does not arise.

(c)&

(d) The Archaeological Survey of India conserves, preserves and maintains the monuments/sites declared as of National importance on priority basis as per archaeological norms and availability of resources. Conservation, preservation and maintenance of monuments is a continuous process. Therefore, no such scheme or target has been fixed for conservation and preservation of monuments. However, the amount spent by the Archaeological Survey of India on conservation, preservation and maintenance of centrally protected monuments/sites in the country during the last three years and allocation for the current year (State-wise) is at Annexure-I.

(e) Yes, Madam. The details are at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c)&(d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3449 FOR 10.8.2015

STATE/UT-WISE DETAILS OF PROTECTED MONUMENTS AND EXPENDITURE INCURRED FOR CONSERVATION OF MONUMENTS UNDER ASI FOR THE LAST THREE YEARS AND ALLOCATION FOR THE CURRENT FINANCIAL YEAR (Amount Rs. in Lakhs)

SI. No. Name of State/UT Number of protected monuments Circle / Branch Expenditure Allocation 2012-2013 2013-14 2014-15 2015-16

1. Uttar Pradesh 743 Agra Circle 737.49 957.97 1404.99 725.00

Lucknow Circle 1047.49 944.99 1165.00 750.00

Sarnath Circle --- 534.99 355.00

2. Maharashtra 285 Aurangabad Circle 494.00 493.00 695.00 475.00

Mumbai Circle 414.99 415.00 645.00 410.00

Nagpur Circle --- 444.98 330.00

3. Karnataka 506 Bangalore Circle 1131.00 1253.00 1515.99 750.00

Mini Circle Hampi -- -- 90.00 230.00

Dharwad Circle 793.00 993.79 713.94 580.00

- 4. Madhya Pradesh 292 Bhopal Circle 708.50 716.99 956.99 625.00
- 5. Odisha 79 Bhubaneswar Circle 455.22 280.00 596.99 440.00
- 6. West Bengal, 136 Kolkata Circle 378.75 448.18 549.63 380.00 Sikkim 03
- 7. Tamil Nadu, 413 Chennai Circle 500.03 845.00 1070.01 630.00 Puducherry (UT) 07
- 8. Punjab 33 Chandigarh Circle 685.92 795.92 875.85 460.00 Harvana 91
- 9. Himachal Pradesh 40 Shimla Circle 105.00 155.86 315.00 200.00

- 10. Delhi 174 Delhi Circle 1100.98 1300.19 1499.75 790.00
- 11. Goa 21 Goa Circle 107.99 144.50 397.36 165.00
- 12. Assam 55 Guwahati Circle 207.25 174.94 292.56 275.00

Manipur 01

Meghalaya 08

Mizoram 01

Nagaland 04

Tripura 08

Arunchal Pradesh 03

13. Rajasthan 162 Jaipur Circle 435.00 521.48 610.00 410.00

Jodhpur Circle --- 569.96 465.00

14. Andhra Pradesh 129 Hyderabad Circle 890.00 1068.43 998.32 575.00

Telangana 08

- 15. Bihar 70 Patna Circle 275.04 263.00 414.99 375.00
- 16. Jammu & Kashmir 56 Srinagar Circle 243.80 260.00 443.00 300.00
- 13 Mini Circle Leh 67.00 116.83 141.98 90.00
- 17. Kerala 28 Thrissur Circle 406.00 455.00 647.19 350.00
- 18. Gujarat 203 Vadodara Circle 459.99 655.00 847.99 520.00

Daman & Diu(UT) 12

- 19. Uttarakhand 42 Dehradun Circle 107.49 210.49 264.99 175.00
- 20. Chhattisgarh 47 Raipur Circle 405.00 468.40 587.89 335.00
- 21. Jharkhand 13 Ranchi Circle 53.57 69.00 115.98 70.00

Chemical Preservation

(All India) 527.67 510.85 787.65 595.00

Horticultural Activity (All India) 2128.63 2446.05 3357.98 1950.00

Reserve --- 870.00

Total 3686 14866.80 16963.86 23551.95 15650.00

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3449 FOR 10.8.2015

DETAILS OF PROPOSALS RECEIVED FROM STATE GOVERNEMNTS FOR PROTECTION OF MONUMENTS/SITE

- SI. No. Name of Monument/Site State
- 1 Mandar Parvat Bihar
- 2 Protection of Patna College Building and Jackson hostel Bihar
- 3 Submerged temples in Govind Sagar lake in Bilaspur Himachal Pradesh
- 4 Proposal of Jyotisher, Dist. Kurukshetra Haryana
- 5 Ancient Buddhist Institute Remains in the locality of Nyarma Thiksay, Leh Jammu and Kashmir
- 6 Fort of Bajrang Garh Madhya Pradesh
- 7 Protection of Ginnurgarh Fort Madhya Pradesh
- 8 Birth Place of Dr. B. R. AMbedkar at Mhow Madhya Pradesh
- 9 Birth Place of Dr. Dwarikanath Kotnis Memorial, Solapur Maharashtra
- 10 Group of Temples at Ranipur Jhariyal, District Bolangir Odisha
- 11 Proposal for protection as of national importance in respect of Biranchi Nayarana Temple, Buguda Odisha
- 12 Vimalesvari Temple, Huma, Sambhalpur Odisha
- 13 Nilamadhava Temple, Kantilo, Nayagarh Odisha
- 14 Biranchi Narayana Temple, Buguda, Ganjam Odisha
- 15 Ganjam Fort, Ganjam Odisha
- 16 Nrusinghanatha Temple, Paikmal, Baragarh Odisha
- 17 Suku Sari Deula and Bhabanisankara Temple Complex by the side of Sari Deula in Bhubaneswar Odisha
- 18 Declarations of Sanghol Stupa (II) of National importance Punjab
- 19 Protection proposal of Jagat Palace, Kapurthala Punjab
- 20 Fateh Billas Mahal, Khetri Rajasthan
- 21 Protection of Karvar Rajasthan
- 22 Protection of Four major monuments Tripura
- 23 Rock art site, Ramachandrapuram, Khammam district Telangana
- 24 Megalithic Burials, Kanchanapally and Gulabha, Khammam district Telangana
- 25 Siva temple, Bayyaram, Khammam district Telangana
- 26 Pandavula Gutta Rock Art sites, Ravulapally, Warangal district Telangana
- 27 Rock Art site & Megalithic Burials, Narsapur, Warangal district Telangana
- 28 Devulla Gutta Rock Art Site, Bandala, Warangal District Telangana

- 29 Sarvathobadra Temple, Nainpak, Warangal District. Telangana
- 30 Venugopala Swamy temple, Oditala, Warangal District Telangana
- 31 Mudugulla Devalayam, Oditala, Warangal District. Telangana
- 32 Padmakkshi temple and Hillock, Hanamkonda, Warangal District Telangana
- 33 Sivalayam & two monolithic Pillars, Madikonda, Hanamkonda, Warangal District Telangana
- 34 Chennakesava temple & Two monolithic pillars, Madikonda, Hanamkonda, Warangal district Telangana
- 35 Stepped Well, near Old DCMs Office, Fort road, Warangal. Telangana
- 36 Panchakutalayam, Atmakur, Warangal District Telangana
- 37 Trikuta Temple, Mutharam, Karimnagar District. Telangana
- 38 Siva & Vishnu Temple with Double storied mandapa & Gate way, Gambiraopet, Karimnagar district. Telangana
- 39 Siva Temple, Bhimunimalla reddypet, Karimnagar district Telangana
- 40 Trikuta Temple, Valigonda, Karimnagar district Telangana
- 41 Sivalayam & Ramalayam, Kasipet, Manthani, Karimnagar district Telangana
- 42 Atta Kodalla ttemple, Chandrelli, Khamanpalli, Karimnagar district Telangana
- 43 Bhemeswaralayam, Santhaipet, Nizamabad District Telangana
- 44 Somalingeswaralayam, Durki, Nizamabad district Telangana
- 45 Trikuta Temple, Jalalpuram, Nalgonda district. Telangana
- 46 Ramalayam, Phanigiri, Nalgonda District Telangana 47 Birth Place of Madan Mohan Malviya Uttar Pradesh